Pradesh and Jammu and Kashmir have taken the following measures to reduce felling of green trees in the Himalayan forests:

(i) Uttar Pradesh—Fellling of green trees have been stopped above 1000 metres elevation in hilly areas.

(ii) Himachal Pradesh—No commercial green fellings are being carried out.

(iii) Jammu and Kashmir—Felling of green trees has been reduced, especially in hilly areas and places of tourist interest.

(b) The following directives were issued in June, 1964 to the States in the Himalayan Region;

(i) In areas outside Reserved Forests complete ban on green and commercial fellings be imposed till the State Government have identified the sensitive area_s and Management Plans]Schemes have been complied for their scientific management on priority basis.

(ii) In Reserved Forests areas also, moratorim on green and commercial fellings should be imposed till a Committee constituted by State Government with representatives of the Central Government has examined and reviewed all Working Plans to identify sensitive areas and taken measures for their protection.

(iii) Environmental Conservation should be given due importance while framing the prescriptions of these Management Plan_s (Working Plans).

(iv) The ban or moratorium should, however, b_e subject to maintenance of customary rights of the people, especially the poor with regard to supply of fuelwood for bonafide domestic use.

(c) The National Forest Policy, 1988 states that in the hills and in mountainou's regions, the aim should be to maintain two-thirds of the area under such cover in order to prevent erosion and land degradation and to ensure th_e stability of the fregile eco-system.

Construction of a Tunnel through Zojila Pass in J. and K.

58. SHRI SHABBIR AHMED SA-LARIA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Ladakh region of Jammu and Kashmir remains cut off fo_r eight months in a year from the rest of the State due to heavy snowfall on the Zojila pass which poses a serious danger to the defence of that region, besides causing grave hardships to the people of that region; and

(b) if so, whether Government propose to construct a tunnel in the mamnned in which a tunnel connecting Ladakh with Himachal Pradesh is being constructed?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir. Adequate stocking of essential goods and other measures are taken to reduce the hardship to the people of that region in the winter season.

(b) No, Sir.

Waste Land in the Country

59. SHRI SHABBIR AHMED SA-LARIA: Will the PRIME MINISTER be pleased to state:

(a) what is the total area of the wasteland in our country, statewise, as per the surveys conducted recently;

(b) whether any plan has been finalised for afforestation of waste land hi the country; and

(c) if no plan has been formulated, what are the reasons; therefor; and

by when the same is likely to be formulated?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANE-KA GANDHI): (a) Statewise surveys of wastelands have not been conducted recently. However, an estimate of Statewise areas of wastelands in the country is given in the statement. (See below)

to Questions

(b) Afforestation activities on wastelands are already being carried out under various Central and State Plan Schemes, including the externally aided Social Forestry Projects. The targets and achievements in the Seventh Plan Period are given below:—

Area in million hectares		
Target	Achievement	
	1.51	
	1.76	
	1.77	
	2.12	
	1 .30 (upto October 1989)	

*This does not include Social Forestry activities carried out by the Panchayats under the Jawahar Rozgar Yojana.

(c) Does not arise.

Statement

Estimates of wastelands in India (in Lac hectares)

States/UT		Total
Andhra Pradesh		114.16
Assam	······································	17.30
Bihar		54.58
Gujarat		78.36
Haryana		24.78
Himachal Pradesh		19.58
Jammu and Kashmir .		15.65
Karnataka		91.65
Kerala	I I I	12-79

69	Written Answers	[26 DEC. 1989]	to Questions	70
States				Total
Madhy	a Pradesh			201.42
Mahara	ashtra			144.01
Manipu	ır.			14.38
Meghal	laya			19.18
Nagala	nd .			13.86
Orissa				63.84
Punjab				12.30
Rajasth	an			199.34
Sikkim				2.81
Tamil I	Nadu	•		44.01
Tripura	L			9.173
Uttar P	radesh .			80.61
West B	engal			25.36
UTs .				36.04
		TOAL		1295.74

N.B. The above estimate is not based on country-wide survey of all wastelands in the country.

Afforestation of the Himalayas

60. SHRI SHABBIR AHMED SALARIA: Will the PRIME MINISTER be pleased to state whether Government propose to make a master plan fo_r afforestation of the Indian Himalayas falling in the States of Uttar Pradesh, Himachal Pradesh and Jammu & Kashmir?

STATE IN THE MINISTER OF THE MINISTRY OF **ENVIRON** MENT AND FORESTS (SHRI MATI MANEKA GANDHD: If activities forestation in the Hima layan region including the States of Uttar Pradesh, Himachal Pradesh and Jammu & Kashmir are being carried various Central and State out under The Plan Schemes'. State Govern ments have been advised to prepare area specific action plans fo'r waste lands development during the Eighth Plan period.

Plan outlays for the Forestry Sector

61. SHRI SHABBIR AHMED SALARIA: Will the PRIME MINISTER be pleased to state:

(a) the figures of allocation for the Forestry sector as percentage of the total outlay of the plans from the 1st to the Seventh Five Year Plan;

(b) what is the proposal for the Eighth Five Year Plan from th_e Ministry to the Planning Commission regarding allocation in Fo'restry and Environment Sector;

(c) whether it is a fact that this most vital sector was relegated to an inferior position in these plans; and

(d) what steps have been taken by Government or propose to take to halt the degradation of Forests, natural environment and ecology?